

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:**

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PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER :  
PETITION NUMBER : Comp.Appl/6(CHE)2022  
NAME OF THE PETITIONER : Malabar Cements Ltd  
NAME OF THE RESPONDENT(S) : Roc, Coimbatore & 4 Others  
UNDER SECTION : Sec 252(1) of CA, 2013 r/w Rule 87A of  
NCLT Rules, 2016  
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**ORDER**

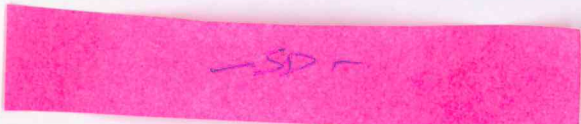
None appears for the Appellant. Representing Counsel Ms.Nandhini Aggarwal appears for ROC.

ROC report is available on record.

List the appeal on **13.12.2023** for hearing.

  
VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)

ss

  
SANJIV JAIN  
MEMBER (JUDICIAL)